## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 280 ANSWERED ON 05.02.2024

### **Ban on RO Water Purifiers**

### 280. SHRI SHRINIWAS PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether many Environment Experts and organizations like the National Green Tribunal (NGT) has been advocating the prohibition on the use of Reverse Osmosis (RO) Systems which result in wastage of almost seventy per cent of the water;
- (b) if so, the details thereof; and
- (c) whether any other alternative and cost effective water filtration technologies are being recommended as alternative to Reverse Osmosis (RO) Systems?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

### (a) to (c):

Hon'ble National Green Tribunal (NGT) in the matter of O.A. No.134/2015 titled "Friends through its General Secretary versus Ministry of Water Resources" vide order dated the 20.05.2019 directed the Ministry of Environment, Forest and Climate Change (MoEF&CC) to come out with regulation on appropriate use of reverse osmosis based water purification system. Accordingly, MoEF&CC has published the Water Purification System (Regulation of Use) Rules, 2023. The rules outline guidelines for the proper management, storage, and utilization of reject water and discarded elements generated by these systems. These rules were published on 10.11.2023, and shall come into force w.e.f. 10.11.2024.

Bureau of Indian Standards (BIS) has also notified the "IS 16240: 2023 Reverse Osmosis based point of Use Water Treatment System for Drinking Purposes - Specification (First Revision)" on 16.03.2023.

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